

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 117- IA 362 of 2020
ITEM No. 118- IA 388 of 2020
ITEM No. 119- IA 777 of 2020
ITEM No. 120- IA 778 of 2020
ITEM No. 121- IA/779(AHM)2020
ITEM No. 122. IA/122(AHM)2022
ITEM No. 123. IA/724(AHM)2022
ITEM No. 124. IA/835(AHM)2022
ITEM No. 125. IA/929(AHM)2022
ITEM No. 126. IA/1135(AHM)2022
ITEM No. 127. IA/9(AHM)2023 in
CP(IB) 37 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

PSL Ltd
V/s
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 27/02/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

Mr. Pratik Thakkar, Advocate, for Respondent No.1 in IA 778 of 2020 and for the applicant in IA/779(AHM)2020
Mr. Navin Pahwa, Sr. Advocate, for Respondent No.1 in IA 388 of 2020 and for Respondent No.2 in IA 778 of 2020
Mr. Tirth Bhatt, Advocate for the Liquidator in IA 362 of 2020, IA 388 of 2020, IA 777 of 2020, IA 778 of 2020, IA/779(AHM)2020, IA/122(AHM)2022, IA/724(AHM)2022 and IA/835(AHM)2022
Aishvary Vikram, Advocate for Liquidator in IA/929(AHM)2022 and IA/1135(AHM)2022
Mr. Priyank Shah, Advocate on behalf of Mr. Neeraj Vasu, Advocate for Respondent No.2 in IA/929(AHM)2022
Mr. Amit Meharia, Advocate and Mr. Abinash Agarwal, Advocate, for Respondent No. 6-IOCL in IA 388/2020 and for the Applicant in IA/122(AHM)2022
Mr. Anal Shah, Advocate for Respondent / Gujarat Energy Transmission Corporation Ltd. in IA 929 of 2022
Ms. Tanisha Agrawal, Advocate, for Gupta Law Associates
Mr. M.N. Marfatia, Advocate, for Bengal Mills
Mr.Abhirup Dasgupta, Mr. Ishaan Duggal and Mr. Pathik Choudhury, Advocates for Applicant in IA/835(AHM)2022 and for the Respondent No. 14 in IA 388 of 2020

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ORDER

Matter stands adjourned for further consideration on 15.05.2023

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)**